

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 28.04.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 471 of 2022	Gyan Chandra Mishra Vs. Three C Universal Developers Pvt. Ltd. & Ors.	Deepak Agrawal	
2.	Comp. App. (AT) (Ins) No. 472 of 2022	Manoj Kumar Umashankar Saraf & Ors. Vs. Bhuvan Madan Resolution Professional Ferro Alloys Corporation Ltd. & Ors.	Deepak Chawla	
3.	Comp. App. (AT) (Ins) No. 473 of 2022	Jet Aircraft Maintenance Engineers Welfare Association (JAMEWA) Vs. The Consortium of Mr. Murari Lal Jalan and Mr. Florian Fritsch & Ors.	Anshula Grover	

For Hearing

4.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. With	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
5.	Comp. App. (AT) (Ins) No. 356 of 2022 (PH)	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors. With	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
6.	Comp. App. (AT) (Ins) No. 358 of 2022 (PH)	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP

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By order of Hon'ble Chairperson
-sd/-
Registrar